Annexure-7

Name of the corporate debtor Clutch Auto Limited
Date of commencement of CIRP: 15.02.2018
List of creditors as on 30.11.2022

List of operational creditors (Government dues)

S No.	Details of Claimant			Details of claim		Details of claim						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted (Rs. in Lakhs)	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed (Rs. in Lakhs)	Amount of claim admitted (Rs. in Lakhs)	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share					
1	EPFO, Ahmedabad	Govt		Received on various dates	6.28	6.28	EPFO	Nil	Nil	No	0.01	Nil	Nil	-	-	Nil
2	Commissioner Of Customs	Govt			18.51	-	Custom	Nil	Nil	No	0.00	Nil	Nil	18.51	-	Nil
3	Kailash chand Samria (DC-Commercial taxes, Circle-A, bhiwadi)	Govt			278.79	275.17	Commercial tax	Nil	Nil	No	0.66	Nil	Nil	3.62	-	Nil
4	Excise & Taxation Officer- cum Assessing Authority	Govt			3,311.38	3,311.38	Excise	Nil	Nil	No	7.91	Nil	Nil	-	-	Nil
5	Amrit Pritom Chetia (Asst Commissioner of Income Tax)	Govt			5,958.67	3,279.65	Income Tax	Nil	Nil	No	7.83	Nil	Nil	2,679.02	-	Nil
6	Regional Provident Fund Comissioner EPFO,sector 15A Fraidabad	Govt			549.33	549.33	EPFO	Nil	Nil	No	1.31	Nil	Nil	-	-	Nil
7	EPFO, Ahmedabad	Govt			11.40	11.40	EPFO	Nil	Nil	No	0.03	Nil	Nil	-	-	Nil
8	Deputy Commissioner of Customs,	Govt			49.73	49.73	Customs	Nil	Nil	No	0.12	Nil	Nil	-	-	Nil
	Total				**10,184.09**	**7,482.94**					**17.86**			**2,701.15**	**-**	

NOTE: **The liquidator has sent a letter to all the operational creditors(Government dues) to select an authorized representative among themselves. However, no response has been received by the liquidator. Therefore, the creditor having highest share has been selected as an authorized representative i.e. Excise & Taxation Officer- cum Assessing Authority, on behalf of all the other operational creditors(Government dues) to be a part of the stakeholder consultation committee.**

Place Delhi
Date 30.11.2022

RUNVIJAY KUMAR IBBI/IPA-001/IP-P00022/2016-17/10047 I.R.P